

Annexure-5

Name of the corporate debtor: Tayal Foods Limited; Date of commencement of liquidation: 21.06.2022.; List of stakeholders as on: 09.08.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	ESIC, Raipur (C.G)			03.08.2022	4,57,325	4,57,325	Non Compliance of contribution for the period 27.03.2017 to 30.09.2019	NA	NA	100%	-	-	-	-	

Annexure-6

Name of the corporate debtor: Tayal Foods Limited; Date of commencement of liquidation: 21.06.2022; List of stakeholders as on:05.08.2022

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received	Details of claim admitted			Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
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			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
1	Alaska Rubbers Pvt. Ltd.	U25199PB1981PTC004650	21.07.2022	1,18,851	0	Non Payment of Invoice	NA	NA	NA	0	-	-	-	1,18,851	Email sent seeking documents as required for claim verification